

General & District Office
Parliamentary Section
Room No. P-10
Block 'C'
Ann. No. 25480

LOK SABHA DEBATES

Dated 12.12.2074

(Part II—Proceedings other than Questions and Answers)

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LOK SABHA

Thursday, 22nd September, 1955.

The Lok Sabha met at Eleven of the
Clock.

[Mr. Speaker in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12 NOON

**CORRECTION OF ANSWER TO
STARRED QUESTION**

The Deputy Minister of Railways and Transport (Shri Alagesan): It is regretted that the reply given to Starred Question No. 1391 put by Pandit D. N. Tiwary on the 2nd September, 1955, was incomplete inasmuch as parts (c), (d) and (e) of the question were left out. The reply given to the question may, therefore, be replaced by the following complete reply:

"(a) Yes, Sir. There has been a diversion of Railway line between Sonopore and Palezaghat stations and the Ghat had to be shifted to a new site with effect from 30-6-55.

(b) The previous ghat site became unsuitable and shifting was necessary, in the interest of safety. Expenditure involved in the last ghat shift was about Rs. 40,000/-.

(c) Yes.

(d) Yes; there was a derailment of a goods wagon. There was no complaint that passengers had to go on foot to Sonopore.

(e) Does not arise in view of answer to Part (b) above."

Pandit D. N. Tiwary (Saran South): Shall I be allowed to put supplementary questions on this?

Mr. Speaker: Not now; he may table a separate question.

**BUSINESS ADVISORY COMMITTEE
TWENTY-SIXTH REPORT**

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to move:

"That this House agrees with the Twenty-sixth Report of the Business Advisory Committee presented to the House on the 21st September, 1955."

Mr. Speaker: Motion moved:

"That this House agrees with the Twenty-sixth Report of the Business Advisory Committee presented to the House on the 21st September, 1955."

Shri Kamath (Hoshangabad): Sir, may I make a request? If the business proceeds according to Schedule the House may be faced with a deficit of an hour or a little more by the end of next week. May I appeal to you—as the presiding deity not merely of this House but of the Business Advisory Committee as well, to whom I must communicate my hopes and fears—may I appeal to you to ensure that in case more time becomes necessary, the Question Hour is not tampered with?

I may also point out that an important motion signed by Shri Raghavachari, Shri Gurupadaswamy